

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 404
TO BE ANSWERED ON 05.02.2018

DEVELOPMENT OF RURAL INDUSTRIES UNDER PMEGP

404. SHRI AJAY NISHAD:

SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is implementing the Prime Minister 's Employment Generation Programme(PMEGP) in the country;
- (b) if so, the details thereof along with the funds allocated/sanctioned and number of jobs created there from during each of the last three years and the current year, State/UT-wise including Maharashtra;
- (c) whether the Government provides assistance under the PMEGP for promotion of plants and herbs-based rural industries, if so, the details thereof including the number of villages benefitted therefrom during the said period, State/UT-wise; and
- (d) the other steps taken by the Government to boost rural employment generation?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a): Yes, Madam.

(b): Ministry of Micro, Small and Medium Enterprises (MSME) is implementing Prime Minister's Employment Generation Programme (PMEGP) which is a major credit-linked subsidy programme aimed at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector by helping traditional artisans and unemployed youth. Any individual above 18 years of age is eligible. For setting up of projects costing above Rs.10 lakh in the manufacturing sector and above Rs. 5 lakh in the business /service sector, the beneficiaries should possess at least VIII standard

pass educational qualification. General category beneficiaries can avail of margin money subsidy of 25 % of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled caste/scheduled tribe/OBC /minorities/women, ex-serviceman, physically handicapped, NER, Hill and Border areas etc. the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of projects is Rs. 25 lakh in the manufacturing sector and Rs. 10 lakh in the service sector. Benefit can be availed under PMEGP for setting up of new units only.

The State-wise details of funds allocated/sanctioned and number of jobs created therefrom during each of the last three years and the current year (31.12.2017) are given at **Annexure-I**.

(c): The Government provides assistance under the PMEGP for promotion of value addition of plants and herbs-based rural industries under the category of Forest Based Industries (FBI) and Agro Based Food Processing Industries (ABFPI) in all districts of all State/UTs. The State/UT-wise details of number of villages benefitted therefrom during the said period is not available, however the State/ UT- wise no of projects set up under Forest Based Industries(FBI) and Agro Based Food Processing Industries (ABFPI) during last three years is given at **Annexure- II**

(d): The other following steps have been taken by the Government to boost rural employment generation under PMEGP scheme in the country.

- Publicity is being made through print and electronic media about PMEGP scheme for the benefit of Rural and Urban areas.
- Awareness camps at District level and State level are being organized in order to propagate the PMEGP scheme for the development of micro industries.
- Exhibitions are also conducted at district/state/zone and national level for providing marketing support to the entrepreneurs/units.
- For speedy completion of EDP training, EDP training conducted through Departmental Training Centres as well as RSETIs/RUDSETIs as per MOU executed between KVIC & MCR.
- Further, the incubates under ASPIRE-LBIs/ Tool Room and Technology centers /MSME-DIs under Ministry of MSME, NSIC/NIMSME /RSETI/NISBUD/ IIE or other Institution / agency approved by Ministry would be eligible for assistance under PMEGP on priority basis and without undergoing EDP training, if the EDP component is already included in the curriculum of the LBIs/Tool Room/Training Centers etc.
- Special drive has been initiated to meet the target of SC/ST backlog and target.

Annexure-I

Annexure I referred to in reply to part (b) of the Lok Sabha Unstarred Qn. No. 404 for answer on 05.02.2018

The funds allocated, used to promote the work of rural artisans and the number of artisans benefited under PMEGP during the last three years and current year (as on 22.01.2018)													
Sr. No.	State/UT	2014-15			2015-16			2016-17			2017-18 (as on 22.01.2018)		
		Margin Money allocated (Rs. in lakh)	Margin Money utilized (Rs. in lakhs)	Employment generated	Margin Money allocated (Rs. in lakh)	Margin Money utilized (Rs. in lakhs)	Employment generated	Margin Money allocated (Rs. in lakh)	Margin Money utilized (Rs. in lakhs)	Employment generated	Margin Money allocated (Rs. in lakh)	Margin Money utilized (Rs. in lakhs)	Employment generated
1	2	4	7	8	4	7	8	4	7	8	9	10	11
I. NORTH ZONE													
1	J&K	2919.50	3274.63	11025	4006.80	3781.19	12115	1541.26	2621.40	11691	3272.84	3960.67	16744
2	H.P.	1687.45	2237.73	6352	1721.57	1767.26	5134	1970.11	2185.27	6916	1785.19	1196.43	4120
3	Punjab	2711.49	3190.88	6438	3026.80	2902.97	7762	2004.09	3181.60	9858	3272.84	2577.3	7848
4	U.T. Chandigarh	287.99	61.46	160	90.00	87.72	323	100.00	82.84	376	100.00	61.92	240
5	Haryana	2716.36	3012.98	7024	3747.40	3112.09	7232	3371.31	3383.53	11016	3272.84	2581.72	8280
6	Delhi	1061.04	189.24	1584	257.35	254.05	2048	300.00	182.41	952	300.00	74.59	432
7	Rajasthan	5369.78	5249.62	15002	4188.14	4384.07	14537	3500.99	4641.60	13408	4909.26	3051.56	7344
II CENTRAL ZONE													
8	Uttarakhand	1882.35	2153.32	7889	1909.93	1740.86	6161	1140.93	2122.33	9890	1933.95	1542.98	6784
9	Uttar Pradesh	13339.41	16937.53	48604	17535.32	14456.87	43059	12981.52	14271.05	36315	11157.41	10843.4	28432
10	Chattisgarh	3474.41	2045.68	5821	4303.80	2829.38	9496	4493.30	4070.73	12856	4016.67	1796.36	5840
11	MP	8182.74	9241.70	21896	7729.40	8117.17	16497	8527.32	8346.06	15520	7587.04	4153.9	7696
III. N.E.ZONE													
12	Sikkim	541.34	33.52	54	227.38	186.11	397	86.48	35.93	201	200.00	24.56	168
13	Arunachal Pradesh	1793.42	1004.99	2871	200.08	38.85	104	500.00	440.34	1984	500.00	206.74	1128
14	Nagaland	1563.64	878.59	2407	1255.83	1392.81	4998	2083.90	2007.48	7783	1728.96	2363.25	6744
15	Manipur	1403.65	1600.76	829	2855.92	1213.98	2715	1822.73	2162.78	8419	1434.32	771.49	2768
16	Mizoram	1043.39	807.98	6736	924.99	1026.35	9072	648.39	491.96	3400	1245.66	146.22	1072
17	Tripura	985.02	1333.65	6333	2748.26	945.84	5355	2268.97	3734.66	17961	1283.75	1055.67	4808
18	Meghalaya	1184.79	971.14	3680	1250.62	1056.12	4824	286.35	407.89	2632	1720.32	84.33	408
19	Assam	5388.75	5397.01	15535	4969.87	2869.74	9026	5003.18	4910.36	31498	5351.99	1481.92	12720
IV. EAST ZONE													
20	Bihar	8277.14	4111.32	9240	7118.59	6588.55	19624	6909.77	8336.51	25872	5653.09	3296.64	9088
21	West Bengal	4396.32	6010.11	24646	4765.49	3400.65	12746	5680.30	6270.32	26604	2975.31	2985.58	8376
22	Jharkhand	4547.06	2871.29	8495	3462.64	3559.74	12873	2165.73	2654.35	10400	3570.37	1119.94	3864
23	Odisha	5621.47	3945.89	10211	6282.00	5736.32	17629	7201.65	6848.96	20392	4462.97	3463.81	12056
24	A & N Islands	593.09	92.32	790	158.00	65.11	293	100.00	193.46	1398	100.00	180.32	1160
V. WEST ZONE													
25	Gujarat	4346.72	6200.52	18107	6536.16	6339.73	14960	7398.46	7561.61	11629	4909.26	9348.18	10944
26	Maharashtra	6299.38	7843.81	28311	9718.42	5285.03	20161	2111.30	6001.36	17799	5355.56	5619.54	17240
27	Goa	466.91	141.76	406	159.40	165.43	500	371.62	191.44	660	297.53	108.42	264
VI. SOUTH ZONE													
28	Andhra Pradesh	2667.87	3492.11	12220	4496.85	2262.37	7740	4336.58	4916.08	14148	1933.95	3896.26	9464
29	Telangana	1954.44	1889.35	6604	2094.00	2217.57	7761	2004.86	2561.72	6445	4611.73	2637.06	5256
30	Karnataka	4512.99	6479.10	21825	10846.89	5898.01	17284	7941.62	11609.56	30286	4462.97	4921.42	10696
31	Lakshadweep	704.68	28.61	93	90.00	0.00	0	50.00	0.00	0	100.00	0	0
32	Kerala	2306.51	2679.28	9738	2731.60	2720.48	9653	3946.06	3350.68	13068	2082.72	1563.43	3640
33	Tamilnadu	4974.91	6733.89	36190	7110.80	5497.54	20836	5291.23	8213.92	25764	4760.50	6211.75	15464
34	Puducherry	100.00	112.10	386	100.00	106.37	447	150.00	103.65	699	100.00	53.4	208
	GRAND TOTAL	109306.00	112253.87	357502	128620.30	102006.33	323362	108290.01	128093.84	407840	100449.00	83380.76	231296

Annexure-II

Annexure II referred to in reply to part (c) of the Lok Sabha Unstarred Qn. No. 404 for answer on 05.02.2018

No of projects set up under ABFPI and FBI under PMEGP during last three years							
Sr. No.	State/UT	2014-15		2015-16		2016-17	
		ABFPI	FBI	ABFPI	FBI	ABFPI	FBI
I. NORTH ZONE							
1	Jammu & Kashmir	134	37	160	49	143	43
2	Himachal Pradesh	91	43	76	25	93	24
3	Punjab	118	46	124	49	149	53
4	U.T. Chandigarh	3	0	0	0	0	0
5	Haryana	129	81	130	38	145	83
6	Delhi	8	9	10	5	14	8
7	Rajasthan	257	113	321	104	226	24
II CENTRAL ZONE							
8	Uttarakhand	209	56	252	66	225	22
9	Uttar Pradesh	1584	152	1612	94	1293	93
10	Chattisgarh	109	20	125	42	188	17
11	Madhya Pradesh	665	73	537	22	606	41
III. N.E.ZONE							
12	Sikkim	4	4	8	2	1	1
13	Arunachal Pradesh	74	54	4	2	34	19
14	Nagaland	68	47	82	33	175	45
15	Manipur	82	37	52	29	194	41
16	Mizoram	27	7	45	14	37	15
17	Tripura	50	10	38	19	128	61
18	Meghalaya	108	63	150	31	76	17
19	Assam	800	164	589	102	891	161
IV. EAST ZONE							
20	Bihar	634	277	895	399	820	62
21	West Bengal	611	291	306	143	606	207
22	Jharkhand	279	29	339	30	240	16
23	Odisha	327	55	474	43	433	72
24	A & N Islands	10	0	5	2	7	0
V. WEST ZONE							
25	Gujarat	153	30	205	34	153	28
26	Maharashtra	594	116	411	59	397	51
27	Goa	0	6	1	8	7	3
VI. SOUTH ZONE							
28	Andhra Pradesh	140	55	95	22	190	28
29	Telangana	84	13	74	12	53	9
30	Karnataka	624	139	301	183	635	372
31	Lakshadweep	7	0	0	0	0	0
32	Kerala	175	54	173	44	237	36
33	Tamilnadu	611	105	460	133	541	108
34	Puducherry	3	2	11	1	7	6
GRAND TOTAL		8772	2188	8065	1839	8944	1766